

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 524 OF 2011**

**Friday, this the 16<sup>th</sup> day of March, 2012**

**CORAM:**

**HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER  
HON'BLE Ms. K. NOORJEHAN, ADMINISTRATIVE MEMBER**

Vilasini K  
Stenographer (Vol.Rtd.)  
Ramapriya, Karunya Nagar  
Ramavarmapuram (P.O)  
Thrissur  
Kerala

**Applicant**

**(Party in person)**

**Versus**

1. **Union of India**  
represented by the Secretary to the Government of India  
Ministry of Information & Broadcasting  
New Delhi
2. **The Director General**  
News Services Division, All India Radio  
Akashvani Bhavan  
Parliament Street  
New Delhi
3. **The Station Director**  
All India Radio, Vazhuthacaud  
Thiruvananthapuram
4. **Station Engineer**  
All India Radio  
R.V Puram (P.O)  
Thrissur
5. **Chief Controller (Pensions)**  
Central Pension Accounting Office  
Ministry of Finance  
Trikoot-2, Bhikaji Cama Place  
New Delhi – 110 066

6. Pay & Accounts Officer  
All India Radio, 7, Kamarajasalai  
Mylapore, Chennai - Respondents

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 16.03.2012, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE DR.K.B.S RAJAN, JUDICIAL MEMBER**

When the case came up today, the counsel for the respondents produced a copy of the revised PPO and stated that it has been sent to the concerned bank. We have perused the PPO. No further order is necessary in this case. Therefore, this Original Application is closed without any further orders.

(Dated, this the 16<sup>th</sup> day of March, 2012)

  
K. NOORJEHAN —  
ADMINISTRATIVE MEMBER

  
DR.K.B.S RAJAN  
JUDICIAL MEMBER

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